

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3618
TO BE ANSWERED ON AUGUST 10, 2023**

HOUSES BUILT UNDER URBAN HOUSING

NO. 3618. SHRI DILIP SAIKIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses built under urban housing scheme in the country during the last four years particularly in North-Eastern States;**
- (b) the details and number of houses allotted and their cost along with the number of houses under construction, State and district-wise;**
- (c) the time by which the target of providing houses to all the needy persons in North-Eastern States is likely to be fulfilled;**
- (d) whether a lot of delay is taking place in many of the projects; and**
- (e) if so, the action taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (e) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries through four verticals i.e. Beneficiary-led individual house construction/enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-situ' Slum Redevelopment (ISSR); and Credit Linked Subsidy Scheme (CLSS).

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States/UTs prepared project proposals in phased manner in consonance with the scheme guidelines of PMAY-U as per demand under different verticals. Such proposals with due approval of the State Level Sanctioning & Monitoring Committee (SLSMC), are submitted to this Ministry in phased manner for consideration of Central Sanctioning & Monitoring Committee (CSMC). Completion of projects generally takes 12-18 months under BLC vertical and 24-36 months under AHP/ISSR vertical of the scheme.

Houses under PMAY-U are being constructed using funds from Central assistance, State share as well as beneficiary contribution. Government of India is providing a fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh under AHP and BLC verticals of PMAY-U. The remaining cost of the house, as per Detailed Project Report (DPR), is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries.

Based on the project proposals submitted by States/ UTs, 118.90 lakh houses have been sanctioned as on 31.07.2023. Of the sanctioned houses, 112.30 lakh have been grounded for construction; of which 76.02 lakh are completed/ delivered to beneficiaries. State/UT-wise details of number of houses sanctioned, grounded for construction and completed during the last four years under PMAY-U are at Annexure. State/UT-wise and District-wise details of number of houses sanctioned, grounded for construction and completed along with Central assistance sanctioned and released are available at: <https://pmay-urban.gov.in/PHQ/State-district-wise-phy-fin-LSUQ3618.pdf>.

The scheme period which was earlier up to 31.03.2022, has since been extended up to 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Ministry regularly monitors progress of the scheme through periodic review meetings, video-conferences and field visits to expedite completion of all sanctioned houses within the extended scheme period.

State/UT - wise details of houses sanctioned, grounded for construction and completed during last four years (FY 2019-23) under PMAY-U

Sl. No.		Name of State/UT	Houses Sanctioned (Nos)	Houses Grounded for Construction (Nos)*	Houses Completed (Nos)*
1	States	Andhra Pradesh	15,81,997	12,78,395	4,52,455
2		Bihar	99,206	1,89,579	72,543
3		Chhattisgarh	1,58,426	1,28,319	1,33,457
4		Goa	2,639	2,643	2,642
5		Gujarat	6,32,208	5,89,987	6,05,007
6		Haryana	34,412	57,771	50,056
7		Himachal Pradesh	7,917	7,514	6,982
8		Jharkhand	1,07,832	1,05,216	63,503
9		Karnataka	1,85,379	3,10,465	1,66,442
10		Kerala	74,239	65,448	70,039
11		Madhya Pradesh	4,14,556	4,47,499	3,96,971
12		Maharashtra	7,89,544	8,09,508	6,43,573
13		Odisha	85,792	97,193	79,266
14		Punjab	86,521	78,575	62,029
15		Rajasthan	1,95,846	1,59,873	1,39,078
16		Tamil Nad	3,04,020	1,71,373	3,23,411
17		Telangana	91,058	88,240	1,65,504
18		Uttar Pradesh	7,97,662	10,42,840	9,50,363
19		Uttarakhand	42,444	35,511	20,069
20		West Bengal	3,71,981	3,70,772	2,27,301
Sub- total (States) :-			60,63,679	60,36,721	46,30,691
21	North East States	Arunachal Pradesh	3,292	2,780	5,356
22		Assam	1,11,129	1,04,853	66,359
23		Manipur	17,539	26,534	8,347
24		Meghalaya	2,525	2,986	733
25		Mizoram	11,154	33,365	5,770
26		Nagaland	10,007	16,282	11,137
27		Sikkim	178	153	178
28		Tripura	27,332	34,125	27,869
Sub- total (N.E. States) :-			1,83,156	2,21,078	1,25,749
29	Union Territories	A&N Island (UT)	350	340	27
30		Chandigarh (UT)	1,038	1,038	1,038
31		DNH & DD (UT)	5,772	6,365	6,811
32		Delhi (UT)	17,067	17,067	17,067
33		J&K (UT)	25,087	32,861	15,970
34		Ladakh (UT)	281	415	362
35		Lakshadweep (UT)	-	-	-
36		Puducherry (UT)	6,040	10,406	6,217
Sub- total (UT) :-			55,635	68,492	47,492
Grand Total :-			63,02,470	63,26,291	48,03,932

*Houses grounded for construction and completed/delivered during the period includes grounded for construction and completed houses which were sanctioned in preceding years.